

Electricity Duty Inspector, Class-III, Recruitment Rules, 2005

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Electricity Duty Inspector, Class-III, Recruitment Rules, 2005

In exercise of the powers conferred by the proviso to the Art. 309 of the Constitution of India, and in supersession of all the existing rules made in this behalf, the Governor of Gujarat hereby makes the following rules to provide for regulating recruitment to the post of Electricity Duty Inspector in the Subordinate Service in the Office of the Collector of Electricity Duty, namely:-

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